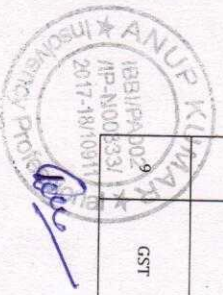


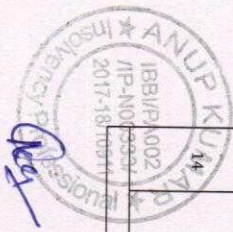
ANNEXURE-7

Name of the Corporate Debtor: M/s Independent TV Limited
Date of commencement of CIRP: 26.02.2020
List of creditors as on: 17.06.2022
List of operational creditors (Government dues)

Sl. No.	Details of Claimant				Details of claim received							Details of claim admitted							Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, If applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification				
1	GST	AC/DC GST CENTRAL EXCISE, DIVISION 1, PUDUCHERY	-	14.09.2020	19,869	19,869	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
2	GST	By COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, BANGALORE	-	19.10.2020	37,25,963	35,24,079	OC	No	NA	No	No	NA	NA	2,01,884	0	CLAIM ADMITTED, Interest considered up to 26.02.2020.			
3	GST	Joint Commissioner, Directorate of Commercial Taxes, West Bengal, Calcutta	-	18.09.2020	1,14,62,458	1,14,62,458	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
4	GST	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	13.08.2020	5,32,915	5,32,915	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
5	GST	Office of Asstt Commissioner of GST, Division SCO 407-08, Panchkula	-	11.09.2020	1,74,936	1,74,936	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
6	GST	Assistant Commissioner (State Tax) Raipur Circle-3 Chattisgarh	-	26.11.2020	13,292	13,292	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
7	GST	Excise and Taxation Officer, Panchkula	-	17.12.2020	1,10,043	1,10,043	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
8	GST	Commercial Tax Department Uttar Pradesh Gomti Nagar Lucknow	-	17.12.2020	6,99,062	6,99,062	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			
	GST	Commercial Tax Office, Autonagar Circle Vijayawada	-	03.12.2020	48,67,203	48,67,203	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED,			

(Amount in Rs.)





10	GST	Deputy Commissioner, Div-IV, CGST & CX, Belapur	-	25.05.2021	22,475,105	22,475,105	OC	No	NA	No	No	NA	NA	0	0	CLAIM ADMITTED.
11	GST	Deputy Commissioner, Div-IV, CGST & CX, Belapur	-	12.07.2021	66,507,684	0	OC	No	NA	No	No	NA	NA	0	0	The claim is admitted as a contingent, subject to the disposal of writ petition WP@ No.9240/2018
12	GST	Int. & Penalty, GST, Belapur	-	23.03.2022	202,945,559	0	OC	No	NA	No	No	NA	NA	0	202,945,559	The claim is under verification based on order passed by GST department dated 23.03.2022, yet to be challenged
13	GST	State Tax, Raigarh, Belapur	-	09.12.2021	1,996,767	1,996,767	OC	No	NA	No	No	NA	NA	0	0	Claim admitted
14	GST	Ast. Comm. Of CGST & C. Ex. Belapur (Service Tax, Interest & penalties)	-	09.03.2022	1,943,499,923	0	OC	No	NA	No	No	NA	NA	0	1,943,499,923	The claim is under verification based on order passed by GST department dated 09.03.2022, yet to be challenged
TOTAL					2,25,90,30,779	4,58,75,729								2,01,884	2,14,64,45,482	

ANUP KUMAR
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